

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **30.03.2021** at **2.00 PM**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/554/IB/2018 IN CP/668/IB/2017
NAME OF PETITIONER : Rajendran (RP)
NAME OF RESPONDENT : Star Agro Marine Exports Pvt Ltd
SECTION : Sec 45 & 48 Of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **30.04.2021**.


(K.NATARAJAN)
Deputy Registrar

MS